

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

IB-1089/ND/2018

IN THE MATTER OF:

M/s TUF Metallurgical (P) Ltd.

...PETITIONER

Vs.

M/s Albus India Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 20.11.2019

Coram:

SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor :

For the Respondent/ Corporate-debtor :Mr. Akshat Bajpai and Ms. Harshita Dhingra, Advocates

For the Resolution applicant :Mr. Vaibhav Mahajan and Mr. Siddhant Gupta, Advocates

ORDER

Place it before the regular Bench on 09.12.2019.

S-d

(V.K. Subburaj)
Member (T)

S-d

(Abni Ranjan Kumar Sinha)
Member (J)

(Meenu)